

**ORISSA HIGH COURT****FILING REPORT AS ON :03/04/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0002659/2020	PRAKASH BEHERA VS STATE OF ORISSA	KASHINATH PATNAIK VS	//0 () //
2	BLAPL/0002660/2020	BABULA MAJHI VS STATE OF ODISHA	M/S.SARBESWAR SAHOO VS	BOUDH /231 /2013 () //
3	BLAPL/0002661/2020	BANAJA KUMAR NAHAK VS STATE OF ODISHA	SATYABRATA PRADHAN VS	CHATRAPUR /131 /2017 () //
4	BLAPL/0002662/2020	SURYA NAYAK VS STATE OF ODISHA	SATYABRATA PRADHAN VS	CHATRAPUR /131 /2017 () //
5	CRLMC/0000946/2020	GOURIBALA BEHERA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA AND ASSOCIATES VS	ODAGAON /44 /2018 () //
6	WP(C)/0011120/2020	KADAMBARI RATH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
7	WP(C)/0011121/2020	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	M/S.TANMAY MISHRA VS	// () //
8	ABLAPL/0004288/2020	RAJALAXMI MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI SADAR /45 /2020 () //

# ORISSA HIGH COURT

MISC CASES FILED on :03/04/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	266/2020 BLAPL/9466/2019	P.BALAJI-MP	BISWARANJAN DALAI
2	267/2020 BLAPL/2662/2020	SURYA NAYAK-MP	SATYABRATA PRADHAN
3	548/2020 CRLMC/946/2020	GOURIBALA BEHERA-MP	TAPAS KUMAR ACHARYA AND ASSOCIATES
4	5025/2020 WP(C)/11120/2020	KADAMBARI RATH-MP	ANJAN KUMAR BISWAL
5	5026/2020 WP(C)/11121/2020	BIBHUTI BHUSAN JENA-MP	M/S.TANMAY MISHRA
6	5027/2020 WP(C)/11122/2020	SRIKANTA MOHAPATRA-MP	PRAMOD CH.SEJPADA